

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:518

ANSWERED ON:26.11.2014

VIOLATION OF ENVIRONMENTAL NORMS IN CONSTRUCTION

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari;Pal Shri Jagdambika;Subbareddy Shri Yerram Venkata

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether violation of Environmental norms and laws in construction of many projects/high building has been reported;
- (b) if so, the details thereof and whether Government proposes amendments in the Environment Impact Assessment Notification 2006, to clear green hurdles for speedings up construction of many public utility projects;
- (c) if so, the details thereof along with the time by which such amendments are likely to be incorporated in the said notification;
- (d) whether some green activists have expressed their concern regarding massive stress on urban resources and environmental damages on implementation of the said amendments;
- (e) if so, the details thereof along with the reaction of the Government thereto; and
- (f) whether the Government has sought suggestions from various quarters in this regard and if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a)to (e) Information is being collected and will be laid on the Table of the House.